

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 627
195/252/ND/2023

IN THE MATTER OF:

M/s. Axenic Water Pvt. Ltd. and Mr. Kanit

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
U/s 252

Order delivered on 14.09.2023
(Virtual Hearing)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant
For the Income Tax Department

:CS Sheetal Sharma
:Mr. Vipul Agrawal- Senior
Standing Counsel, Mr. Gibran
Naushad- Junior Standing
Counsel, Ms. Sakshi Shairwal-
Junior Standing Counsel
:Adv. Shankari Mishra, Adv.
Niharika Tanwar

For the RoC

ORDER

Due to paucity of time, matter is adjourned to **04.10.2023**.

Sd/-
(Court Officer)